

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/6/ (IB)/2018
NAME OF THE PETITIONER(S) : MAICO VENTILATION PVT LTD
NAME OF THE RESPONDENT(S) : ETA ENGINEERING PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. M. Dhurany

Petitioner

Amk

ORDER

Counsel for operational creditor present. He is directed to send private notice to the respondent alongwith copy of the petition and file and affidavit in proof of delivery by the next date of hearing. Put up on 05.02.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc